

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.256 of 2013

Dated : 3rd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DAV College Managing Committee **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. B.P. Agarwal
Mr. Ujjwal Kr. Jha

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Misra for R-1

ORDER

The Learned Counsel for Respondent no. 1 seeks some more time to file the reply. Accordingly, he is directed to file the reply on or before 10.1.2014 after serving copy on the other side.

Post the matter for hearing on **20.1.2014**. In the meantime, rejoinder be filed, if any.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson